

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 41 of 2011

Dated: 30th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sulochana Cotton Spinning Mills Private Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. G. Umapathy for Ms. Mohana
Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1 & R.2

ORDER

On behalf of the Appellant it is submitted that they need some time to file the Rejoinder to the Counter filed by the Board only last week.

Post the matter on **28.09.2011**. In the meantime, the learned counsel for the Appellant is directed to file the rejoinder on or before 23.09.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS